

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/687/(IB)/2017
NAME OF THE PETITIONER(S) : CMG STEELS PVT LTD
NAME OF THE RESPONDENT(S) : UNIQUE ROOF PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) ANANT MERATHIA

Counsel for Applicant/
Op. Auditor

Anant

2) S. SORASKUNAR

Counsel for Respondent
Corporate Debr

S.S.

ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Petitioner that the parties are exploring the possibilities of settlement between them and prayed for time. At request, time is enlarged. Put up on **09.01.2018 at 10.30 A.M.**

ghk

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MEMBER (JUDICIAL)